ELECTION MATTER
URGENT

F.No. C-50/56/2020-Ad.II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

North Block, New Delhi- 110001
Dated: 10th March, 2021

To
The concerned Pr. Chief Commissioners/ Pr. Director Generals/ Chief
Commissioners/ Director Generals of CBIC

Subject: General Elections to the Legislative Assemblies of Assam, Kerala,
Puducherry, Tamil Nadu and West Bengal and some Bye-elections, 2021-
Deployment of Expenditure Observers -Regarding.

Sir,

I am directed to enclose herewith Election Commission of India’s letter No.
464/ECI/LET/EEM/Exp. Obs./EEPS/2021/Vol. I dated 09.03.2021 (copy enclosed) on the
subject mentioned above and to inform that Election Commission of India has deployed 3
IRS(C&IT) officers as Expenditure Observers in General Election to Legislative Assembly of
Tamil Nadu, 2021.

2. It is requested that the directions of the Election Commission of India may be
communicated to the 3 deployed officers for strict compliance.

Yours faithfully,

(S.A. Ansari)
Under Secretary to the Government of India
Tel: 23095529/E-mail: sa.ansari@nic.in

Encl. As Above.

Copy to:

1. The website Manager, CBIC with the request to upload this letter along-with the
enclosures on the official website of CBIC with a ticker.

2. Shri Anup Kumar Khakhly, Under Secretary, Election Commission of India,
Nirvachan Sadan, Ashoka Road, New Delhi- 110001, w.r.t. the Commission’s letter
referred above.

(S.A. Ansari)
Under Secretary to the Government of India
ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001


Dated: 09.03.2021

To

Shri. S. A. Ansari, Under Secretary (Ad. II) & Nodal Officer,
M/o Finance, Deptt. of Revenue, Central Board of Indirect Taxes & Customs,
Room No. 47B, North Block,
New Delhi.
(saansari1967@gmail.com)

Sub:- General Elections to Legislative Assemblies of Assam, Kerala, Puducherry, Tamil Nadu and West Bengal, and some Bye-elections, 2021-Deployment of Expenditure Observers – Reg.

Sir,

I am directed to refer to your letter no. C-50/56/2020-Ad.II, dated 19.01.2021, 25.01.2021, 28.01.2021 and 09.02.2021 etc., and to state that in exercise of the power conferred on it by Article 324 of Constitution and Section 20B of the Representation of the People Act, 1951, the Commission has deployed 3 IRS(C&IT) Officers (as per list enclosed) as Expenditure Observers for General Election to Legislative Assembly of Tamil Nadu, 2021, announced by the Commission vide its Press Note no. ECI/PN/16/2021, dated 26.02.2021.

2. Under Section 13CC of the Representation of the People Act, 1950 and Section 28A of the Representation of the People Act, 1951, they will be deemed to be on deputation to the Election Commission during the period they are working as Observer. Working as Observers of the Election Commission they will be subject to the control, superintendence and discipline of the Election Commission with respect to their duties performed as Observers.

3. Observers are entitled for TA/DA as admissible on tour. They will draw TA/DA from their Ministry/Department/Office. The expenditure will be debitable to the Budget grant of their Ministry or Department/Office. They are also entitled to travel by air by any scheduled commercial flight of any airlines. However, whenever they travel by train, it shall be as per their entitled class.

4. The Expenditure Observers are also required to go through “Compendium of Instructions on Election Expenditure Monitoring (August, 2020)” available on the ECI website wwweci.gov.in-Compendium of Instructions-Compendium of Instructions on Election Expenditure Monitoring (August, 2020).
5. The Expenditure Observers may be informed that-

(i) They are required to upload their photograph in the Personal Information Sheet on the Observer portal. This is required for printing of Identity Cards.

(ii) User id and password for accessing the Observer portal is ‘Observer Code’ mentioned against his/her name. They should change their passwords on first login, if they so wish.

(iii) They are requested to remain in contact with their Nodal Officer.

(iv) The deployment order indicating the State, District and Constituency is enclosed.

(v) They are required to make 3 visits to the assembly constituencies assigned to them as under:

1\textsuperscript{st} visit – On the date of notification for 3 days (from 12.03.2021 to 14.03.2021)

2\textsuperscript{nd} visit- Immediately after last date for withdrawal of candidatures and stay in the constituency upto poll day/re-poll, if any (from 22.03.2021 to 06.04.2021)

3\textsuperscript{rd} visit- On 25\textsuperscript{th} day of declaration of result for 8 days (from 27.05.2021 to 03.06.2021)

6. You are requested to intimate the Expenditure Observers accordingly and deliver the deployment order to the Expenditure Observers concerned immediately. A compliance report in this regard is to be furnished to the Commission by 10\textsuperscript{th} March, 2021.

Yours faithfully,

\begin{center}
(Anup Kumar Khakhlary)
Under Secretary
(khakhlaryanup@eci.gov.in)
\end{center}

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Encl: List of deployed Expenditure Observers.
\end{center}

Copy to: Chief Electoral Officer, Tamil Nadu, Chennai, for kind information and requested to intimate the DEOs concerned. (By Camp Bag/e-mail)

\begin{center}
(Anup Kumar Khakhlary)
Under Secretary
\end{center}
<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>No. of ACs [State]</th>
<th>Name of Expenditure Observer</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>AC nos. 225, 227, 228 [Tamil Nadu]</td>
<td>Rajesh Tripathi IRS(C&amp;IT):2009 (R-21924)</td>
</tr>
<tr>
<td>3</td>
<td>AC nos. 55, 56 [Tamil Nadu]</td>
<td>Balakrishna S IRS(C&amp;CE):2008 (R-17342)</td>
</tr>
</tbody>
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